

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2020-2021)**

37

SEVENTEENTH LOK SABHA

THIRTY SEVENTH REPORT

(Delay in laying of the Annual Reports and Audited Accounts of the Rashtriya
Madhyamik Shiksha Abhiyan (RMSA), Uttar Pradesh)

(Presented on 11.02.2021)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

February, 2021/Magha, 1942(Saka)

CONTENTS

PAGE

COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2020-2021)		(iii)
INTRODUCTION		(iv)
<u>REPORT</u>		
Delay in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttar Pradesh.		01
ANNEXURES		
I	Statement showing the funds released to the Rashtriya Madhyamik Shiksha Abhiyan, Uttar Pradesh for the years 2014-15 to 2018-19	07
II	Statement showing the details of chronological sequence of different activities involved in finalization of Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Uttar Pradesh for the years 2015-2016 to 2017-2018	08
APPENDICES		
I	The extracts of the Minutes of the sitting of the Committee on Papers Laid on The Table (2019-2020) held on 10 February, 2020	10
II	The extracts of the Minutes of the sitting of the Committee on Papers Laid on The Table (2019-2020) held on 28.01.2021.	13

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

(2020-2021)

Shri Ritesh Pandey

-

Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Smt. B. Vishala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary
5. Shri K.P. Kashyap - Assistant Committee Officer

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2020-21), having been authorized by the Committee to present this Report on their behalf, present this Thirty Seventh Report in respect of delay in laying of the Annual Reports together with Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttar Pradesh.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of Accounting Year.

3. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan and took oral evidence of the representatives of the Ministry of Education (Department of School Education and Literacy) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttar Pradesh at their sitting held on 10.02.2020.

4. The Committee considered and adopted this Report at their sitting held on 28.01.2021.

5. The Committee wish to express their thanks to the officers of the Ministry of Education (Department of School Education and Literacy) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttar Pradesh for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
09 February, 2021
20 Magha, 1942 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Report

Delay in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttar Pradesh.

The Government of India launched the flagship programme titled “Rashtriya Madhyamik Shiksha Abhiyan” across all states to achieve the objective of **Universalization of Secondary Education (Class 9-12) during the 11th and 12th Five Year Plan Period**. The programme started in Uttar Pradesh during the year 2009-10.

The vision is to make good quality education available, accessible and affordable to the young persons in the age group of 14-18 years. With this vision in mind, the following is to be achieved: -

- Universal access and equity;
- Providing access to secondary education with special references to economically weaker sections of the society, the educationally backward, the girls and the disabled children residing in rural areas and other marginalized categories like SC, ST, OBC and Educationally Backward Minorities (EBM).

2. Funding Pattern in RMSA as proposed in Government of India Guidelines, GOI' share is 60% and GOUP' share is 40%. The status of funds released to RMSA for the years 2014-15 to 2018-19 is given in **Annexure - I**.

3. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of Accounting Year. To comply with this requirement proper time schedule should be laid down for compilation of Annual Report and Annual Accounts and their auditing. The Committee felt that normally a period of 3 months would be sufficient for compilation of Annual Accounts and their submission for Audit; the next 6 months might be given for auditing of accounts; printing of the Report and sending it to Government for laying. If for any reason, the Annual Reports and Audited Accounts of the Institutes could not be laid within the prescribed period of 9 months, the Ministry concerned should lay a Statement within 30 days of the expiry of the aforesaid period or as soon as the House meets whichever is later, explaining the reasons as to why the documents could not be laid.

4. As per rule 212(3)(iv) of GFR 2005, the Annual Report and Audited Statement of accounts of Autonomous organizations are required to be laid on the Table of the Parliament within nine months of the close of the accounting year. Further under Rule 238 (5) of GFR 2017, the Annual Reports and accounts of Private and Voluntary Organizations receiving recurring Grants-in-aid to the tune of Rupees fifty lakhs and above should be laid on the Table of the House within nine months of the close of the succeeding financial year of the Grantee Organizations. As per Rule 238(6) of GFR 2017, the Annual Reports and Audited Accounts of Private and Voluntary Organizations or societies registered under the Registration of Societies Act, 1860, receiving one-time assistance/non-recurring Grants of Rupees fifty lakhs and above should also be laid on the Table of the House, within nine months of the closure of the succeeding financial year of the Grantee Organizations.

5. The Committee enquired about the act, Rule or Regulation under which Papers of the RMSA, U.P. are being laid on the table of the house and the provision and time for laying of those Papers on the Table of the House in the said Act, Rule or Regulation, the Ministry in their written reply have stated that as per rule 305A to C of Rules of Procedure and Conduct of Business in the Lok Sabha relating to Committee on Papers laid on the Table, reports of Societies, framed and financed by the Government Institutions or bodies funded by Govt. or substantial grants provided by Government, are required to be laid on the Table of the House within the 9 months of the subsequent year.

6. The scrutiny by the Committee reveals that the Ministry of Human Resource Development has not laid the Annual Reports and Audited Accounts of RMSA for the years 2015-16 to 2018-19 within the stipulated time.

7. The chronological sequence, as submitted by the Ministry, in respect of the finalization of Annual Reports and Audited Accounts of the RMSA for the years 2015-2016 to 2017-2018 are given at **Annexure-II**.

8. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of RMSA, U.P. for the years 2015-2016 to 2017-2018 and on the issue took evidence of the representatives of the Ministry of Human Resource Development and RMSA on 10.02.2020.

9. The Committee note that the Annual Reports and Audited Accounts of the RMSA, Uttar Pradesh for the years 2015-16, 2016-17 and 2017-18 were laid on the Table of the House on 11.08.2017, 10.08.2018 and 09.12.2019 respectively by the Ministry of Human Resource Development with delay of 08 to 11 months. Further the Annual Report and Audited Accounts for the year 2018-19 have not been laid yet. Thus, the Ministry of Human Resource Development and RMSA had failed to comply with the Parliamentary requirement of laying these documents within 9 months of closure of the financial year.

10. On being asked the reasons for delay in laying of the Annual Reports and Audited Accounts of the RMSA from the years 2015 -2016 to 2017-2018, the Ministry in their written reply stated that the Uttar Pradesh is a large State and the shortage of staff at District and State Level is the main reasons for the delay.

11. The Committee enquired whether the Ministry of Human Resource Development agree that persistent delays in laying the documents indicate that due importance was not given to the timely laying of the papers before Parliament and things were taken in a casual manner, the Ministry in their written reply stated that they have been constantly pursuing the matter with the State Government. The Ministry had prepared frameworks for implementation of RMSA and sent to the State Governments and UT Administrations while launching the scheme in March, 2009. The framework has a provision for preparation of Annual Report by the States and UTs concerned. The Annual Report also includes audited accounts for those years. The Ministry raised concern about delay in preparation of Annual Report and Audited Accounts in the workshop of State Project Directors and Finance Controllers of the States held in New Delhi on 4th, 5th, 6th and 8th November, 2019 and Video Conferences held by Secretary, (SE&L) with Education Secretaries of States on 16th December, 2019 and 13th January, 2020.

12. On being asked regarding any remedial measures that have been taken or proposed to be taken both by the Ministry and the RMSA, U.P. to ensure timely laying of the documents before Parliament within the prescribed period of nine months from the close of the Accounting Year in future, the Ministry of Human Resource Development in their written reply stated that **RMSA and SSA schemes are being merged** and will be called **Samagra Shiksha** where in there will be complete staff at District and State level and it will be ensured to have an internal audit wing as well as completion of statutory audit with in the time schedule laid by the Ministry.

13. Elaborating further the reasons for delay in laying of the Annual Reports and Audited Accounts of the RMSA, the Secretary, RMSA during the evidence explained to the Committee as under:-

"हमारे उत्तर प्रदेश में मुख्य कारण यह है कि हमारे यहाँ 75 जनपद हैं, उनमें ऑडिट कार्य पूर्ण नहीं किए गए हैं, उसी की वजह से विलम्ब हुआ है। मैं आपका ध्यान आकर्षण करना चाहूँगा कि हमारे यहाँ सहायक लेखा अधिकारी का पद है। पद सृजन अगर पूरा कराया जाता है, करीब 20 करोड़ रुपये की इस्टैब्लिशमेंट कॉस्ट आती है। हमें भारत सरकार से जो धनराशि मिलती है, उसी में से हमारा 5 प्रतिशत की इस्टैब्लिशमेंट की व्यवस्था है, उसकी वजह से 10 करोड़ ही हम लोग खर्चा कर पाते हैं। उसे देखते हुए तीन-चार जिले एक सहायक लेखा अधिकारी के जिम्मे दिए जाते हैं। उसकी वजह से थोड़ा विलम्ब हो रहा है, क्योंकि तीन-चार जनपद एक व्यक्ति के लिए कवर करना थोड़ा कठिन काम है। इसी वजह से तीन साल - वर्ष 2015-16, 2016-17 और 2017-18 की रिपोर्ट में देरी हुई। वर्ष 2015-16 के रिपोर्ट में करीब पाँच माह का विलम्ब हुआ। वर्ष 2016-17 में आठ माह का विलम्ब हुआ और वर्ष 2017-18 में दस माह का विलम्ब हुआ। उत्तर प्रदेश जैसे बड़े प्रदेश होने के कारण हमारे पास आठ ऑडिटर्स हैं। हमारे यहां एम्प्लेनेल्ड ऑडिटर्स के माध्यम से ही ऑडिट कार्य कराया जाता है। वर्ष 2018-19 की ऑडिट रिपोर्ट तैयार है और आज ही हमने अपने संयुक्त सचिव महोदय को इससे अवगत करा दिया है। इस माह के अन्त तक हम लोग इसे प्रस्तुत कर देंगे और मार्च के महीने में ये आपके सामने प्रस्तुत किए जाएंगे।"

Observations/Recommendations

14. The Committee note that the Ministry of Human Resource Development and Rashtriya Madhyamik Shiksha Abhiyan (RMSA), U.P. have not adhered to the time frame stipulated in the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12. and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, regarding laying of Annual Reports and Audited Accounts on the Table of the House. The mandatory requirement of laying the papers within nine months from the closure of the accounting year has not been complied with. These documents of RMSA for years 2015-2016, 2016-2017 and 2017-2018 were laid with delays ranging from more than 8 to 11 months. The Committee also note that the documents for the year 2018-2019 were not laid as yet. The Committee also observed that Ministry/RMSA, Uttar Pradesh had taken more than two months for appointment of Auditors for the years 2016-17 and 2017-18. In this regard, the Committee were told that undue delay had occurred due to the shortage of staff in RMSA, U.P.

15. After taking into account all the aspects, the Committee were of the opinion that the Ministry of Human Resource Development had not been able to put in place an effective monitoring system to ensure laying of documents of RMSA on the Table of both the Houses of Parliament within the stipulated time. Shortage of staff could not be the only reason for such delays, rather it was a systemic failure. The Committee, therefore, asked the representatives of Ministry and RMSA to make all out efforts to ensure that henceforth documents of the RMSA from 2019-2020 onwards are laid within the stipulated time. The Committee should be informed of the compliance of these directions and also the measures taken by the Ministry to avoid such delays in future.

16. The Committee also observed that if at all due to unavoidable reasons, the Annual Reports and Audited Accounts of the RMSA, U.P. could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the

prescribed period, should have been laid on the Table of the House within 30 days or as soon as the House met, whichever was later. The Committee asked the representatives of the Ministry and RMSA to take note of this lapse and to not repeat it in future.

New Delhi

28 January, 2021
08 Magha, 1942 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Annexure - I
vide Para 01 of the Report

Statement showing the funds released to the Rashtriya Madhyamik Shiksha Abhiyan,
Uttar Pradesh for the years 2014-15 to 2018-19

-

(Rs. in

Lakh)

Details	2014-15	2015-16	2016-17	2017-18	2018-19
Funding Pattern	75 : 25	60 : 40	60 : 40	60 : 40	60 : 40
Release from GOI (Rs.)	14228.11	13150.00	18913.62	16219.66	12139.97

Annexure - II
vide Para 07 of the Report

Statement showing the details of chronological sequence of different activities involved in the finalization of Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Uttar Pradesh for the years 2015-2016 to 2017-2018

1.	The date on which Ministry/RMSA, U.P. approached the Audit Authorities to appoint the auditors for auditing the Accounts, date of their appointment; and time taken in Appointment after closure of Financial year;	Details	2015-16	2016-17	2017-18
		Date of approach	29-03-2016	18-04-2017	15-05-2018
		Date of appointment	10-05-2016	08-06-2017	30-07-2018
		Time Taken	39 Days	68 Days	74 Days
2.	The date of compilation of Annual Accounts of RMSA, U.P. and time taken the closure of respective Accounting year;	Details	2015-16	2016-17	2017-18
		Date of Compilation	31-05-2016	31-05-2017	31-05-2018
		Time Taken	60 Days	60 Days	60 Days
3.	The date on which the Annual Accounts were submitted to Auditors for auditing and time taken after appointment of auditors;	Details	2015-16	2016-17	2017-18
		Date of Submission	01-06-2016	09-06-2017	10-08-2018
		Time Taken	21 Days	01 Day	10 Days
4.	The date and duration for auditing of the Annual Accounts of RMSA, U.P. by Auditors;	Details	2015-16	2016-17	2017-18
		Date	01-06-2016	09-06-2017	10-08-2018
		Duration	48 days	95 days	178 days
5.	The date of queries raised by Auditors during auditing of Annual Accounts and time taken after submission of Annual Accounts to Audit Authorities;	Details	2015-16	2016-17	2017-18
		Date of Query	20-07-2016	12-09-2017	05-02-2019
		Duration	48 days	95 days	178 days
6.	The date on which the replies to the audit queries was furnished to the Auditors and the time taken to resolve the queries;	Details	2015-16	2016-17	2017-18
		Date of Reply	31-07-2016	14-09-2017	07-02-2019
		Time Taken	11 Days	01 Day	01 Day
7.	The date on which the draft Audit Report was issued by the Audit Authorities and the time taken after the receipt of Annual Accounts;	Details	2015-16	2016-17	2017-18
		Date of Issue	20-07-2016	12-09-2017	05-02-2019
		Time Taken	48 Days	95 Days	178 Days

8.	The date on which the final audit Report received by RMSA, U.P. and the time taken after the issue of draft Report;	Details	2015-16	2016-17	2017-18
		Date of Receipt	31-08-2016	18-09-2017	11-02-2019
		Time Taken	41 Days	05 Days	05 Days
9.	The date on which the documents were got approved from the Competent Authority and the time taken after the finalization of Annual Report;	Details	2015-16	2016-17	2017-18
		Date of Approval	31-08-2016	18-09-2017	11-02-2019
10.	The date on which the documents were taken up for translation & printing and the time taken for completing the task at each stage;	Details	2015-16	2016-17	2017-18
		Date of Printing/ Translation	18-01-2017	18-04-2019	07-06-2019
11.	The date and time taken for sending the documents to the Ministry for being laid in the House after the completion of printing work;	Details	2015-16	2016-17	2017-18
		Date of Sending	21-01-2017	22-04-2018	10-06-2019
		Time Taken	02 Days	03 Days	02 Days
12.	The date of laying of the documents on the Table of the House and the time taken by the Ministry in the process of laying of the documents after receipt of the Annual Report and Audited Accounts from the RMSA, U.P.	Year	Dates of Laying of the documents	Date of Receipt by MHRD	Extent of delay
		2015-16	11.08.2017	21.01.2017	08 Months
		2016-17	10.08.2018	22.04.2018	04 Months
		2017-18	09.12.2019	10.06.2019	06 Months
		2018-19	Not Laid		

**THE EXTRACTS OF THE MINUTES OF THE SECOND SITTING OF THE
COMMITTEE HELD ON 10.02.2020**

* * *

The Committee held its sitting on Monday, 10 February, 2020 from 1500 hours to 1600 hours in Committee Room „C“; Parliament House Annexe, New Delhi.

PRESENT

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Shri Raja Amareshwara Naik
8. Shri JamyangTsering Namgyal
9. Smt. Aparupa Poddar
10. Shri S. Ramalingam
11. Shri SaptagiriUlaka
12. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri B.Srinivas Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary

**REPRESENTATIVES OF THE MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPARTMENT OF SCHOOL EDUCATION AND LITERACY)**

1. Sh. Amit Khare - Secretary
2. Sh. Maneesh Garg - Joint Secretary
3. Ms. L.S. Changsan - Joint Secretary
4. Sh. Sachin Sinha - Joint Secretary

XX XX XX XX

**REPRESENTATIVES OF THE RASHTRIYA
MADHYAMIK SHIKSHA ABHIYAN (RMSA), UTTAR PRADESH**

1. Sh. R. Ramesh Kumar - SPD and Principal Secretary
(SE&HE)
2. Sh. Rajesh Kumar - Special Secretary
3. Sh. Vishnu Kant Pandey - Additional SPD (RMSA)

XX XX XX XX

XX XX XX XX

2. At the outset, the Hon'ble Chairperson welcomed the Members to the sitting of the Committee.

3. to 4. XX XX XX XX

5. Thereafter, the Committee then called the representatives of the Ministry of the Human Resource Development (Department of School Education and Literacy); Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand; Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttar Pradesh; Sarva Shiksha Abhiyan (SSA)-Haryana Prathmik Shiksha Pariyojana Parishad, Haryana and Sarva Shiksha Abhiyan(SSA), Universalisation of Elementary Education Mission (UEEM), Delhi.

6. The Chairperson welcomed the representatives of the Ministry, RMSA, SSA and UEEM to the sitting of the Committee and explained the purpose of convening the meeting. The Chairperson also explained to the witnesses about the provisions of Direction 58 of Directions by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

7. At first, the Secretary of the Ministry during evidence admitted that there is a delay in laying of the documents on the Table of the House. It was apprised to the Committee that in the year 2019, they had worked very fast and the main reason for delay in laying of the documents was delay in audit.

8. to 9. XX XX XX XX

10. Further, the representatives of the RMSA, U.P. stated that there are 75 districts and three-four districts are placed under one Assistant Accounts Officer, which is a little bit difficult for a person to cover all these districts in a time bound manner which causes delay in completing the audit work, thus the reports for the years 2015-16, 2016-17 and 2017-18 were delayed. The audit report for the year 2018-19 is ready and will be laid on the Table of the House in the month of March, 2020.

11. XX XX XX XX

12. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry; RMSA, UK; RMSA, UP; SSA, Haryana and UEEM, Delhi for useful discussion in connection with examination of the subject.

The witnesses then withdrew.

13. A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

The Committee then adjourned.

**EXTRACT OF THE MINUTES OF THE THIRD SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE HELD ON 28TH JANUARY, 2021
(2020-2021)**

The Committee sat on Thursday, 28th January, 2021 from 1100 hours to 1320 hours in Committee Room "D", Parliament House Annexe , New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri S.Ramalingam,
4. Shri Saptagiri Ulaka
5. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. SumanArora - Joint Secretary
2. Smt. B. Visala - Director
3. ShriMunish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary

XX XX XX XX

XX XX XX XX

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up the following five draft Reports (original) for consideration-
 - i. Delay in laying of the Annual Report and Audited Accounts on the Chandigarh Industrial and Tourism Development Corporation Limited (CITCO);
 - ii. Delay in laying of the Annual Report and Audited Accounts on the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), U.P.;
 - iii. Delay in laying of the Annual Report and Audited Accounts on the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand;

- iv. Delay in laying of the Annual Report and Audited Accounts on the Sarva Shiksha Abhiyan(SSA) Universalisation of Elementary Education Mission (UEEM), Delhi and
- v. Delay in laying of the Annual Report and Audited Accounts on the Sarva Shiksha Abhiyan(SSA), Haryana Prathmik Shiksha Pariyojana Parishad, Haryana.

After deliberations, the Committee adopted all the five draft Reports without any modifications.

4. The Committee authorized the Hon'ble Chairperson to present these Original Reports in the Parliament.

XX

XX

XX

XX

The Committee then adjourned.
